

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:1950

ANSWERED ON:09.03.2016

Corruption in DDA and CPWD

Choudhary Shri Ram Tahal;Devi Smt. Rama;Jadhav Shri Prataprao Ganpatrao;Khaire Shri Chandrakant Bhaurao;Munde Dr.Pritam Gopinath

Will the Minister of URBAN DEVELOPMENT be pleased to state:

Will the MINISTER OF URBAN DEVELOPMENT be pleased to state:

- (a) whether some of the officers of Central Public Works Department (CPWD) and Delhi Development Authority (DDA) are allegedly involved in corruption;
- (b) if so, the details thereof, State-wise including the nature of corruption cases registered against them during the last three years and the current year and the action taken/being taken in this regard;
- (c) whether such officers are still reportedly working in sensitive posts;
- (d) if so, the details thereof and the reasons therefor; and
- (e) the corrective steps taken/proposed to be taken by the Government in this regard?

Answer

THE MINISTER OF STATE
IN THE MINISTRY OF URBAN DEVELOPMENT
(SH. BABUL SUPRIYO)

(a) to (d):Yes Madam. The information relating to the Central Public Works Department (CPWD) is at Annexure – I and information relating to the Delhi Development Authority (DDA) is at Annexure-II.

(e): The Policy / Guidelines being issued by the Department of Personnel and Training (DoP&T), Govt. of India and Central Vigilance Commission (CVC) for dealing with such cases are being followed strictly.
